

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:5621  
ANSWERED ON:07.09.2011  
COAL MINING  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of COAL be pleased to state:**

(a) whether coal mining companies having firm supply with approved users can undertake mining in coal blocks reserved for captive users; and

(b) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL )

(a) & (b): As per the guidelines for allocation of coal blocks the following arrangements are provided:-

"An independent coal/lignite mining company can also be allocated a captive block on the condition that the entire coal/lignite so mined would be transferred to an end user company(ies) for their captive consumption in the specified end uses;

Provided that the said mining company has firm back-to-back tie up with the specified end user company(ies), supported by legally binding and enforceable supply contract/agreement."